National Company Law Tribunal

Allahabad Bench

CP NO. 80 | ALD | 2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL 25/8/17 COMPANY LAW TRIBUNAL ON

NAME OF THE COMPANY: Classic Interapriomote Put Ltd

SECTION OF THE COMPANIES ACT: U/S 241/242 of the companies act of 2013

NO. Name Designation Representation Signature
Vai By Avv KAUSUIK Advocati For Petitioner Vai Cha

Parr Agarwal Advocate for Responder Panfymil SI. NO.

<u>1.</u>

CP No.80/ALD/2016

Sh. Vaibhav Kaushik, Advocate for the petitioner counsel. Sh. Parv Agarwal, Advocate for the respondent counsel. Both parties further are granted liberty to offer their comments in writing on the report of the ROC within two weeks and to exchange with the opposite counsel. The petitioner is also at liberty to file rejoinder, if any, to the reply of the opposite counsel.

The matter be listed on 21st September, 2017

Shri H.P. Cnaturvedi (Member (Judicial)

Date: 25.08.2017

Typed by Md.Zaid